

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1393/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2017

NAME OF THE PARTIES:

Ajax Projects Pvt. Ltd.  
V/s

Gitanjali Jewellery Retail Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
9.	Satyam Israni I/b S.D. Israni	Adv for petn	M. Nimbalkar
	Ravi Agarwal I/b Dinesh Kumar Dubey	Adv. for Respondent	Ravi Agarwal

ORDER

CP No.1393/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 11.10.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)